

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Phone: 011-23353503; fax-23753923

To

Date: 18.1.2024

Shri Venkatesh,
Advocate for NTPC,
SKV Law Offices,
B-50, Defence Colony,
New Delhi-110024.

Subject: Request for time extension in Petition No. 348/GT/2022 -reg.

Ref: Your request letter dated: 22.12.2023;

Sir,

With reference to your letter dated 22.12.2023 on the above subject, I am directed to inform that your request for extension of time for filing the amended Petition with additional information in the present matter has been granted and the same is extended till **14.3.2024**, after serving a copy to the Respondents.

2. The Respondents shall file their reply on or before **11.4.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, by **2.5.2024**. The due date for filing the additional information/amended Petition and reply/rejoinder shall be strictly complied with.
3. The matter shall be listed for hearing on **15.5.2024**.

Yours sincerely,

Sd/
(Deepak Pandey)
Assistant Chief (Law)

Copy to:
All Respondents